map

ident - Active Pharma Ingre-
pin Laboratories, who said
f innovation at MNC pharma
s was declining.

HONE NIGAM LIMITED
of India Enterprise)
EGISTERED OFFICE
, Connaught Circus, New Delhi-01

E
ment, Notice is hereby given that a
nagar Telephone Nigam Ltd. will be
consider and take on record the
) of the Company for the quarter

AR TELEPHONE NIGAM LIMITED
(S.R. SAYAL)
COMPANY SECRETARY

Gas Corporation Ltd.
Asset, Agartala

ipura Asset invites sealed bids
6SC08003. **Brief Description :**
HICLES. **Contract Period :** Three
of Sale of Tender Document :
of Receipt of clarifications for
conference date/time : 19.11.2008
/time: 11.12.2008 /1400 hrs.
08/1500 hrs.
website http://tenders.ongc.co.in

AND POWER LIMITED
a Telecom Limited)
ND FLOOR, SURYA TOWERS,
SECUNDERABAD - 500 003.

EMENT

1,56,277 equity shares of
ation of Rs. 38,86,837/- on
per, 2008. These figures are
iliation.

OM AND POWER LIMITED
P.Rajesh Kumar Jain
te Affairs & Company Secretary
Date : 16-10-2008

TRIES LIMITED
l Floor, Dr. Annie Besant Road,
- 400 030.

CE

eement, Notice is hereby given
Company would be meeting on
onsider amongst other items of
Results (Provisional) of the
r and Half year ended 30th

ALCO INDUSTRIES LTD.
Sd/-

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF SEPTEMBER 1, 2008
PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

APOLLO SINDHOORI CAPITAL INVESTMENTS LIMITED

(Target Company)

Registered Office: #55, Ali Towers, Greams Road, Chennai - 600 006.
Tel: 044 - 39190002, 39190003, **Fax:** 044 - 28290835, 28293164

This corrigendum (**"Corrigendum"**) is being issued by Enam Securities Private Limited (**"Manager to the Offer"**), for and on behalf of Aditya Birla Nuvo Limited ("ABNL" or "Acquirer"),to the shareholders of the Target Company pursuant to Regulation 10 and 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (**"SEBI (SAST) Regulations"**), in continuation of, and should be read in conjunction with, the Public Announcement (**"PA"**) dated August 30, 2008 released on September 1, 2008.

The shareholders of the Target Company are requested to note the following:

1. The draft letter of offer ("Letter of Offer") has been submitted to the Securities and Exchange Board of India ("SEBI") on September 12, 2008. Once necessary clarifications from SEBI are received, the revised Letter of Offer shall be dispatched to the shareholders of the Target Company.
2. Accordingly, the schedule of activities set out in paragraph 69 of the PA will be revised. In particular, the Offer shall not open on October 23, 2008. The Letter of Offer will set out the revised schedule of activities for the Offer and it is proposed that this will be communicated to shareholders pursuant to a further Corrigendum.

   Capitalised terms used in this Corrigendum, but not defined, shall have the same meaning assigned to them in the PA.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirer as laid down in the Regulations.

ISSUED BY:

ENAM

Manager to the Offer
Enam Securities Private Limited
801, Dalamal Towers, Nariman Point, Mumbai 400 021, India.
Tel: +91 22 6638 1800, Fax: +91 22 2284 6824
Email: ascil@enam.com, Website: www.enam.com
Contact Person: Sachin K. Chandiwal
SEBI Registration No.: INM000006856

NOTICE

Notice is hereby given that:

The Trustees of ING Mutual Fund have approved the declaration of dividend under the Dividend option (Regular and monthly dividend – retail and institutional plan) of ING Interval Fund (Quarterly Interval Fund – C) (Face Value: Rs. 10 per unit, NAV of Dividend option as on October 15, 2008: Retail Plan – monthly dividend option – Rs. 10.0941, regular dividend option – 10.0812, Institutional Plan – monthly dividend option – Rs. 10.0945, regular dividend option – 10.0816 per unit). The "Record Date" for the purpose of dividend declaration has been fixed as October 22, 2008. The entire appreciation in the NAV of the dividend options from date of allotment to October 22, 2008 (subject to availability of distributable surplus) will be declared as dividend. **Pursuant to the payment of dividend, the NAV of the scheme would fall to the extent of payout and statutory levy (if applicable).**

All Unit holders of the above Option as per the Register of Unit holders at the close of business hours on the respective Record Date will be eligible to receive the Dividend. Past performance may or may not be sustained in the future.

Investors may kindly note that the specified transaction period of ING Interval Fund (Quarterly Interval Fund – C) shall be October 23, 2008.

INVESTMENT MANAGEMENT ING

www.ingim.co.in

Statutory Details: ING Mutual Fund has been constituted as a Trust by the ING Group, and the Board of Trustees has appointed ING Investment Management (India) Private Limited as the Investment Manager to the Mutual Fund. **Risk Factors:** Mutual Funds and securities investment are subject to the market risks, and there is no assurance or guarantee that the objects of the Schemes will be achieved. As with any investment in securities, the NAV of the units issued under the scheme can go up or down depending on the factors and the forces affecting the capital markets. Past performance of the Sponsors/ Mutual Fund or their affiliates does not indicate the future performance of the Scheme. The Sponsors and associates are not responsible or liable for any loss resulting from the operation of the Scheme beyond the initial contribution of Rs. 1 lakh made by them towards setting of the mutual fund. ING Interval Fund (Quarterly Interval Fund – C) (an interval income scheme) is the name of the scheme and do not in any manner indicate either the quality of the Scheme or its future prospects or returns. **Investment Objective:** The investment objective of the scheme is to seek to generate regular returns and growth of capital by investing in a diversified portfolio of Central and State Government securities and other fixed income / debt securities normally maturing in line